		MENTIONING REPORT	COURT NO 03		
	Date : 28/03/2022				
S.NO	CASE TYPE	CASE NO.	Remarks		
1	WPS	6553/19 WITH IA 1930/22	31-03-2022		
2	WPS	6172/15	01-04-2022		
3	WPS	4898/19	06-04-2022		
4	WPS	1046/22	06-04-2022		
5	WPS	4796/21	13-04-2022		
6	WPS	1133/22	13-04-2022		
7	WPS	1176/21 WITH IA 2248/21	11-04-2022		
8	WPS	5390/21	LIST IN THE LAST WEEK OF APRIL 2022		
9	WPS	5236/21	LIST IN THE LAST WEEK OF APRIL 2022		
10	WPS	5597/21	LIST IN THE LAST WEEK OF APRIL 2022		
11	WPS	243/20	LIST IN THE LAST WEEK OF APRIL 2022		
12	WPS	1229/21	LIST IN THE LAST WEEK OF APRIL 2022		
13	WPS	2127/21	LIST IN THE 2ND WEEK OF MAY 2022		
14	WPS	1438/20	LIST IN THE 2ND WEEK OF MAY 2022		
15	WPS	6032/19	LIST IN THE 2ND WEEK OF MAY 2022		
16	WPS	4195/21	LIST IN THE 2ND WEEK OF MAY 2022		
17	WPS	856/19	LIST AS PER ITS AGE		
18	WPS	721/22	NOT ALLOWED		
19	WPS	5655/19	NOT ALLOWED		
20	WPS	403/21	NOT ALLOWED		
21	WPS	3802/21	NOT ALLOWED		
22	WPS	920/19	NOT ALLOWED		
23	WPS	5149/19	NOT ALLOWED		
24	WPS	824/19	NOT ALLOWED		
25	WPS	1381/19	NOT ALLOWED		
26	WPS	845/21	NOT ALLOWED		
27	WPS	4799/18	NOT ALLOWED		
28	WPS	1549/19	NOT ALLOWED		
29	WPS	1142/18	NOT ALLOWED		
30	WPS	2712/20	NOT ALLOWED		
31	WPS	1535/20	NOT ALLOWED		
32	WPS	6434/17	NOT ALLOWED		
33	CONT (CVL)	136/22	NOT ALLOWED		

	MENTIONING REPORT COURT NO 09			
	Date : 28/03/2022			
S.NO	CASE TYPE	CASE NO.	Remarks	
1	Cr.M.P	385/19	29-03-2022	
2	Cr.M.P	3010/21	LIST IF DEFECT FREE	
3	Cr.M.P	291/22	LIST IF DEFECT FREE	
4	Cr.M.P	714/22	LIST IF DEFECT FREE	
5	Cr.M.P	690/22	LIST IF DEFECT FREE	
6	Cr.M.P	636/22	LIST IF DEFECT FREE	
7	Cr.M.P	3091/21	LIST IF DEFECT FREE	
8	Cr.M.P	3118/21	LIST IF DEFECT FREE	
9	Cr.M.P	3090/21	LIST IF DEFECT FREE	
10	Cr.M.P	388/22	LIST IF DEFECT FREE	
11	Cr.M.P	409/22	LIST IF DEFECT FREE	
12	Cr.M.P	2822/21	LIST IF DEFECT FREE	
13	Cr.M.P	972/21	LIST NEXT WEEK	
14	Cr.M.P	1555/17	LIST ALONG WITH IA	
15	Cr.M.P	1710/17	LIST ALONG WITH IA	
16	Cr.M.P	1557/17	LIST ALONG WITH IA	
17	Cr.M.P	1715/17	LIST ALONG WITH IA	
18	Cr.M.P	255/20	LIST ALONG WITH IA	
19	Cr.M.P	1561/19	LIST ALONG WITH IA	
20	Cr.M.P	1253/17	LIST ALONG WITH IA	
21	Cr.M.P	3785/19	LIST ALONG WITH IA	
22	Cr.M.P	4318/18	LIST ALONG WITH IA	
23	Cr.M.P	3132/19	IN USUAL COURSE	
24	Cr.M.P	2722/20	IN USUAL COURSE	
25	Cr.M.P	461/21	IN USUAL COURSE	
26	Cr.M.P	1129/16	LIST AS PER AGE	
27	Cr.M.P	2194/21	LIST AS PER AGE	
28	Cr.M.P	610/18	LIST AS PER AGE	
29	Cr.M.P	3187/17	LIST AS PER AGE	
30	Cr.M.P	1989/17	LIST AS PER AGE	
31	Cr.M.P	3265/18	LIST AS PER AGE	
32	WP (Cr)	41/22	LIST IF DEFECT FREE	
33	WP (Cr)	001/17	IN USUAL COURSE	
34	Cr.M.P	246/14	REJECTED	

	MENTIONING REPORT COURT NO 09 Date: 29/03/2022			
Sl.No.	CASE TYPE	CASE NO.	Kemarks	
1	Cr.M.P.	1076/15	01/04/2022	
2	Cr.M.P.	365/21	28/04/2022	
3	Cr.M.P.	69/22	List If Defect Free	
4	Cr.M.P.	1274/21	In Usual Course	
5	Cr.M.P.	2142/16	In Usual Course	
6	Cr.M.P.	2333/20	List along with I.A.	
7	Cr.M.P.	981/20	List along with I.A.	
8	Cr.M.P.	1006/21	List along with I.A.	
9	Cr.M.P.	2914/18	List along with I.A.	
10	Cr.M.P.	2735/19	List along with I.A.	
11	Cr.M.P.	4234/19	List along with I.A.	
12	Cr.M.P.	2914/18	List along with I.A.	
13	W.P.(Cr.)	83/21	List If Defect Free	
14	Cont.(Cvl.)	573/21	08/04/2022	
15	Cont.(Cvl.)	296/21	08/04/2022	

MENTIONING REPORT COURT NO 13 Date: 28/03/2022			
1	FILING NO.	2049/22	30-03-2022
2	FILING NO.	2048/22	30-03-2022
3	FILING NO.	1920/22	31-03-2022
4	FILING NO.	1916/22	07-04-2022
5	WPC	126/22	06-04-2022
6	WPC	2381/21	12-04-2022
7	WPC	2349/20	AFTER 04 WEEKS
8	WPC	821/22	AFTER 04 WEEKS
9	WPC	2909/21	AFTER 04 WEEKS
10	WPC	36/21	AFTER 04 WEEKS
11	WPC	4558/21	AFTER 03 WEEKS
12	WPC	6186/19	USUAL COURSE
13	WPC	4056/19	USUAL COURSE
14	WPC	2557/20	USUAL COURSE
15	WPC	1159/20	USUAL COURSE
16	WPC	906/19	USUAL COURSE
17	WPC	5144/21	USUAL COURSE
18	WPC	1480/19	USUAL COURSE
19	WPC	4924/19	USUAL COURSE
20	WPC	2186/18	USUAL COURSE
21	WPC	2907/21	USUAL COURSE
22	WPC	1286/22	
23	WPC	3399/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHER SIDE HAS NOT BEEN GIVEN
24	CONT (CVL)	24/22	AFTER 03 WEEKS
25	CMP	316/20	AFTER 04 WEEKS

	MENTIONING REPORT COURT NO 13				
	Date : 29/03/2022				
S.NO	CASE TYPE	CASE NO.	Remarks		
1	WPC	1926/19	30-03-2022		
2	WPC	1349/22	06-04-2022		
3	WPC	623/22	07-04-2022		
4	WPC	1096/22	11-04-2022		
5	WPC	1005/22	12-04-2022		
6	WPC	1216/22	12-04-2022		
7	WPC	5439/21	20-04-2022		
8	WPC	127/22	21-04-2022		
9	WPC	126/22	ALREADY FIXED FOR 06-04-2022		
10	WPC	199/22	AFTER 03 WEEKS		
11	WPC	3850/21	AFTER 04 WEEKS		
12	WPC	821/22	AFTER 04 WEEKS		
13	WPC	3258/21	AFTER 04 WEEKS		
14	WPC	492/19	USUAL COURSE		
15	WPC	2701/20	USUAL COURSE		
16	WPC	3264/21	USUAL COURSE		
17	WPC	5183/18	AS PER LAST JUDICIAL ORDER		
18	WPC	1075 /22	NOT CONSIDERED BEING WPS AS THE		
		1075/22	SAME IS NOT RELATED TO THIS COURT		
10	FILING NO.	7052/22	NOT CONSIDERED BEING Cr.M.P NOT		
19		7953/22	RELATED TO THIS COURT		